

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1407
ANSWERED ON:16.07.2004
STATUS OF SPECIAL CATEGORY STATE
Nayak Shri Ananta

Will the Minister of FINANCE be pleased to state:

- (a) States which have been declared as special category states;
- (b) the States which are demanding special category State status;
- (c) whether the State Government of Orissa has also made any demand for the same; and
- (d) if so the steps taken to accord special category State status to Orissa?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): The existing Special Category States are Arunachal Pradesh, Assam, Himachal Pradesh, J&K, Manipur, Mizoram, Meghalaya, Nagaland, Sikkim, Tripura and Uttranchal.
- (b) The States of Bihar, Chhattisgarh, Goa Jharkhand, Orissa and Rajasthan have demanded Special Category State Status.
- (c)& (d): Yes, Sir. Orissa does not fulfill the requirement of Special Category State. Hence has not been accorded this status.